

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.62 of 2012

Dated : 22nd March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

B.S.E.S. Yamuna Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

**Counsel for the Appellant (s) : Mr. J.J. Bhat, Sr. Adv.
Mr. V.P. Singh
Mr. Dushyant Manocha
Ms. Tavunima Vijra**

ORDER

Admit. The Appellant is directed to issue notice to all the Respondents. Dasti service is permitted.

Post the matter on **16.04.2012**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm